

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE KULGAM

ORDER

As informed by the President Bar Association District Court Kulgam, two Bar Members of District Court Kulgam has tested Covid 19 positive. Earlier vide this court order under endorsement no 351-54/PDJ/K dated 13.07.2020 , the court was ordered to be closed upto **18.07.2020**. As per SOP's issued by the Government, access to Court premises Kulgam shall now remain close upto **25.07.2020** for sanitization purposes. No person except sanitization workers will be permitted to the premises of District Court Complex Kulgam. However all the urgent matters shall be heard through virtual mode. The advocated shall also file the fresh emergent matters through virtual mode only.

Sd/-

(Mohammad Ashraf Malik)

Pr. District & Sessions Judge

Kulgam

No: 355-58 /PDJ/Kgm.


Dated:- 16.07.2020

Copy to:-

1. Registrar General High Court of J and K at Srinagar for information.
2. Secretary to Hon'ble Justice Mr. Sanjay Dhar (Administrative judge for District Kulgam) for kind perusal of his Lordship.
3. Deputy Commissioner Kulgam
4. Chief Medical Officer Kulgam

..... for information with the request to take necessary action in pursuance of orders/regulations & other SOP's to prevention of Covid-19 including tracing of family members of the bar members supra.

5. Office copy.


Chief Administrative Officer
Kulgam